

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No.252 of 2014 & IA No. 426 of 2014

Dated: 08th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Sai Kumar, Ms. Pooja Nuwal and
Ms. Sowmya Saikumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Mr. Sandeep for R.2

ORDER

Mr. G. Sai Kumar, learned counsel for the learned DISCOM, having taken us through paragraphs 31, 32, 33 & 34 of the Impugned Order has argued the appeal substantially.

Post this appeal, being Appeal No. 252 of 2014, for remaining arguments of the parties on **09th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt